

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

BUDGET SESSION

FRIDAY, 14TH MARCH, 2014

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 12.05 p.m.

The day was allotted for Private Members' Business.

1. Questions:

Questions Nos. 47, 48, 49, 50, 51, 53, 54, 55, 56, 57, 58,60 and 61 were taken up and disposed off.

2. Call Attention Notice:

Shri C. R. Marak, MLA called the attention of the Minister in-charge, Home (Police) under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in 'The Shillong Times', dated 27.02.14, under the caption "Brave Woman takes on GNLA, gets life threat".

Smti. Roshan Warjri, Minister Home(Police) replied.

3. Motions:

There were no Motions to be taken up as per the list of Motions allotted for the Budget Session 2014.

4. Resolutions:

Shri Clifford R. Marak, "This House do now resolve to create a separate State for Garo Hills".

Shri C. R. Marak initiated discussion.

Shri H. S. Lyngdoh also participated.

Prof. R. C. Laloo, Deputy Chief Minister, replied.

Shri C. R. Marak did not withdraw the Resolution.

The Resolution was then put to vote and rejected by the House.

5. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Wednesday, the 19th March, 2014.

**Dated Shillong,
the 18th March, 2014.**

**Comm. & Secretary,
Meghalaya Legislative Assembly.**